

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3963
ANSWERED ON FRIDAY, THE 4th JANUARY, 2019
PAUSHA 14, 1940 (SAKA)**

EXAMS FOR INDEPENDENT DIRECTORS

QUESTION

3963. SHRI GUTHA SUKENDER REDDY:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the Government is planning to conduct examinations for the persons who want to become Independent Directors in the companies; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्यमंत्री

(श्री पी. पी. चौधरी)

(a) & (b):- At present, there is no proposal for conducting examinations for persons intending to become independent directors.
